

(5)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 18/03/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2019
NAME OF THE PETITIONER : M.G.HELEN & 2 OTHERS
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. RAVI	Counsel for Petitioner	S. Ravi
R. Neethi Renuka	Counsel for Respondent	R. Neethi Renuka 9840061752

ORDER

At request of the parties, list this matter on 10.04.2019.

sp
(S.VIJAYARAGHAVAN)
Member (Technical)

sp
(B.S.V.PRAKASH KUMAR)
Member (Judicial)